

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 298**  
TO BE ANSWERED ON 15.03.2018

**ADARSH GRAMS**

**\*298. PROF. RAVINDRA VISHWANATH GAIKWAD:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the status of development of Adarsh Grams adopted by the Members of Parliament in the country during the last three years, State-wise;
- (b) whether dilapidated roads, poor health system and open defecation are still prevalent in the villages adopted by the Members of Parliament;
- (c) if so, the details thereof; and
- (d) the quantum of funds sanctioned and released under this head during the above period?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a) to (d): A Statement is laid on the Table of the House.

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**Statement referred in reply to Lok Sabha Starred Question No. 298 for answer on 15 March 2018**

(a): An Adarsh Gram evolves out of people's shared vision, using their capacities and available resources to the best extent possible, duly facilitated by the Hon'ble Member of Parliament, the Gram Panchayat, civil society and the government machinery. Naturally, the elements of an Adarsh Gram are context specific. The Gram Panchayats adopted under SAGY prepare Village Development Plans (VDP) through a participatory process under the guidance of Hon'ble Members of Parliament. The VDP includes prioritised time-bound activities to achieve holistic progress of the village. The State/UT-wise status of progress of implementation of Village Development Plans in SAGY Gram Panchayats based on the information uploaded on the SAGY website by the respective States/UTs till 13 March 2018 is placed in Annexure.

(b) and (c) : A key strategy for transforming the identified villages into an Adarsh Grams includes converging resources from Central Sector and Centrally Sponsored Schemes and also other State schemes to the extent possible, along with leveraging the strengths of private, voluntary and cooperative sectors. The government is implementing Pradhan Mantri Gram Sadak Yojana (PMGSY) with an objective to provide connectivity by way of an all-weather roads to eligible unconnected habitations. As per the para. 6.1.1. of Guidelines of PMGSY, priority shall be given to all roads leading to the Gram Panchayats identified under Saansad Adarsh Gram Yojana (SAGY) to include all eligible unconnected habitations in such identified Gram Panchayats. With a view to enable the citizens/ road users to express their feedback/complaints related to slow pace, abandoned work, bad quality or other category of Prime Minister Gram Sadak Yojana (PMGSY) works, a Mobile Application 'Meri Sadak' was launched as an e-governance initiative of the Ministry of Rural Development which functions as a technology enabled grievance redressal system and social audit tool based on Citizen Feedback. A final Action Taken Report is required to be submitted to the citizen within a period of 60 days. Under National Health Mission (NHM), support is extended to States/UTs to strengthen their healthcare system for provision of accessible, affordable and quality healthcare to all the citizens based on proposals submitted by the States / UTs in their Programme Implementation Plans. Approvals are given in accordance with the Gap Analysis, population norms and caseload in the facilities of the State as decided in the National Programme Coordination Committee (NPCC) meetings, within the resource envelope available for particular State/UT. The Swachh Bharat Mission (Gramin) (SBM-G) was launched on 2 October 2014 with focus on behavior change and usage of toilets. As per the data available till 13 March 2018 in Ministry of Drinking Water and Sanitation, 698 Gram Panchayats adopted under SAGY have achieved ODF status.

(d): Under the Saansad Adarsh Gram Yojana framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds.

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Annexure : State/UT-wise progress of implementation of Village Development Plans in SAGY Gram Panchayats identified under Phase-I,II&III based on the information uploaded on the SAGY website by the respective States/UTs till 13 March 2018

Sl	State / UT	No. of SAGY GPs	No. of projects planned	No. of projects completed	No. of Projects in-progress
1	Andaman And Nicobar Islands	2	242	57	59
2	Andhra Pradesh	64	630	123	57
3	Arunachal Pradesh	7	216	28	27
4	Assam	32	2,165	264	492
5	Bihar	72	3,780	709	454
6	Chandigarh	2	31	14	1
7	Chhattisgarh	36	2,451	1,164	301
8	Dadra And Nagar Haveli	1	0	0	0
9	Daman And Diu	1	52	24	8
10	Delhi	10	0	0	0
11	Goa	4	172	37	18
12	Gujarat	64	1,199	915	112
13	Haryana	30	1,195	652	173
14	Himachal Pradesh	11	684	208	79
15	Jammu And Kashmir	14	817	300	88
16	Jharkhand	50	2,737	771	474
17	Karnataka	53	7,209	2,450	781
18	Kerala	63	1,816	785	450
19	Lakshadweep	1	79	4	59
20	Madhya Pradesh	63	2,154	1,204	342
21	Maharashtra	121	5,919	2,547	690
22	Manipur	11	306	62	29
23	Meghalaya	4	320	86	87
24	Mizoram	4	418	155	63
25	Nagaland	3	71	16	14
26	Odisha	44	769	140	54
27	Puducherry	2	72	17	40
28	Punjab	31	760	219	162
29	Rajasthan	72	2,915	975	384
30	Sikkim	4	153	34	8
31	Tamil Nadu	114	3,718	2,227	409
32	Telangana	44	1,126	442	211
33	Tripura	3	159	55	38
34	Uttar Pradesh	249	5,265	3,817	1,133
35	Uttarakhand	9	475	329	83
36	West Bengal	9	61	0	0
	<b>Grand Total</b>	<b>1,304</b>	<b>50,136</b>	<b>20,830</b>	<b>7,380</b>

